1	2				8	2)		7)	3	4
18	Sh. Biswaji Chatterjee .								2,90,000	Nil
19	Sh. Anil Chatterjee .					٠.			1,04,837	Nil
80	Sh. Tarun Kamar Chatte	rjer .				*		*	28,704	2,000
21	Sh. N.T. Ramarao .								10,000	Nil
22	Sh. M. Kulayankumar .			¥		,			40,794	Nil
23	Ku. Mallika Sarabhai .					*		×	23,37,422	Nil
24	Sh. P.K. Bahadur								26,833	Nil
25	Sh. Ranbir Raj Kapoor				*	*			8,27,000	16,47,0 00
26	Sh. Randhir Raj Kapoor		*:				25		1,47,000	10,70,000
27	Sh. Shami Kapoor .								1,52,000	47,000
28	Late Prithviraj Kapoor .		*						54,000	Nil
29	Sh. Amitabh Bachchan .								3,47,000	1,38,000
90	Smt. Jaya Bachchan				*		*		60,000	1,22,000
31	Ku. Hema Malini .								8,55,000	7,43,000

Loan Applications received by Nationalised Banks in Agra Region

6213. SHRI SHAMBHUNATH CHA-TURVEDI: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

- (a) the number of applications received by each nationalised bank in the Agra Region for loans from Small Scale or Cottage Industries for financial years 1977-78 and 1978-79;
- (b) the number accepted and loans disbursed;
- (c) the number rejected and applicants informed and the number pending; and
- (d) in how many cases the time taken in processing exceeded six months and one year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) to (b). Presumatly, the Hon'ble Member is referring to the number of applica-

tions received by nationalised banks in Agra District. The information is being collected and to the extent available will be laid on the Table of the House.

Nominee Director of Industrial Finance Corporation of India

6214. SHRI SURENDRA BIKRAM:
Will the DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE be
pleased to refer to the reply given to
Starred Question No. 173 on 2nd,
March, 1979 regarding nominee of
IFCI and ICICI on the Board of
Synthetics and Chemicals Limited
and state:

- (a) whether a nominee director of Industrial Finance Corporation of India still exists on the Board of Synthetics and Chemicals Limited;
- (b) if so, then why the IFCI nominee on the Board of Synthetics and Chemicals Limited, ceased to be a nominee director on this Board with effect from 27th December, 1978; and